

(b) Yes, all are working and none has been closed.

(c) Does not arise.

(d)—

	P.C.O.S.	Exchanges
Dohra Dun	15	4
Garhwal	10	2
Tehri-Garhwal	1	—
Almora	4	2
Nainital	11	2

(e) During the current year, three Public Call Offices have already been opened at Badrinath, Joshimath and Nandprayag in Garhwal District. No more Public Call Offices are proposed to be opened during the year. Two exchanges, namely, at Badrinath (Garhwal District) and Rudrapur Tarai (Naini Tal District) have been programmed to be opened during this year.

FOODGRAINS FROM HYDERABAD

504. **Shri Waghmare:** (a) Will the Minister of Food and Agriculture be pleased to state the quantity of foodgrains received by the Centre from Hyderabad State during 1951 and 1952?

(b) What quantity and what type of foodgrain was given by the Centre to Hyderabad State during these two years?

(c) Is the foodgrains so imported or exported subject to duty in the form of *Karogiri* levied under Hyderabad law?

The Deputy Minister of Commerce and Industry (Shri Karmarkar): (a) Hyderabad supplied 330 tons of long wheat during 1951 and have offered 666 tons of the same grain during 1952.

(b) Hyderabad was supplied 1,29,000 tons of foodgrains in 1951 comprising 17,000 tons of rice, 96,000 tons of wheat and 16,000 tons of other grain. During 1952 so far, they have been supplied 51,200 tons of foodgrain of which 3,900 tons is rice, 38,900 tons wheat and 8,400 tons other grain.

(c) A reference has been made to the Government of Hyderabad and information will be laid on the Table of the House when received.

खाद्यान्नों का समाहार

५०५ श्री दाबमारे: क्या खाद्य तथा कृषि मंत्री यह बतलाने की कृपा करेंगे

(क) क्या खाद्यान्नों के समाहार की नीति विभिन्न राज्यों में भिन्न भिन्न है, और यदि हाँ, तो उसके कारण, तथा

(ख) क्या समाहार केन्द्रीय सरकार के आदेश से किया जाता है या राज्य सरकारों के आदेश से ?

The Deputy Minister of Commerce and Industry (Shri Karmarkar): (a) The system of procurement varies from one State to another as local conditions are different in each State.

(b) Procurement is arranged for by the State Governments, but the system best suited for each State is decided in consultation with the Central Government.